

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

11. C.P.(IB)-92(MB)/2019

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

**NAME OF THE PARTIES: - Bharti Airtel Ltd**

**V/s**

**I Network Solutions Pvt Ltd**

**APPEARANCES: -**

**FOR OPERATIONAL CREDITOR :** Absent.

**FOR CORPORATE DEBTOR :** Adv. Darryl Pareira

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

None appeared for the Operational Creditor. Counsel for the Corporate Debtor is present and stated that the pleadings are complete in the matter. List this matter for final hearing on **19.04.2023**.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**KISHORE VEMULAPALLI**  
**Member (Judicial)**